

R-678
22/1/21



HIGH COURT OF ANDHRA PRADESH:: AMARAVATHI

ROC.No. 501/SO/2020

DATED:18-01.2021

CIRCULAR NO.1/2021

Sub: Andhra Pradesh Advocates' Welfare Fund – Welfare Fund Stamp on Vakalath / Memo of Appearance filed before the Courts under Sec. 12(2) of the A.P. Advocates' Welfare Fund Act – Delay in printing of stamps due to present pandemic –request to accept deposit of amount of Rs.100/- in the Welfare Fund Stamps Account "High Court and Subordinate Courts Online Stamp" opened, in lieu of affixing Welfare Fund Stamp, on filing of Vakalath/ Memo of Appearance – Certain directions issued – Reg.

EC

Ref: Letter in ROC No.APWF 317/2020, dated 17.11.2020, of the I/C Secretary, Bar Council of Andhra Pradesh, Ex-officio Secretary, Andhra Pradesh Advocates' Welfare Fund.

The High Court has considered the reference cited letter of the i/c. Scretary, Bar Council of Andhra Pradesh and Ex-Officio Secretary, Andhra Pradesh Advocates Welfare Fund, informing the resolution of the Bar Council of Andhra Pradesh opening a separate account to deposit the amount of Rs.100/- in lieu of affixing Welfare Fund stamp on Vakalat/Memo of Appearance, as a temporary measure, due to non-printing of Welfare Fund Stamps during present pandemic, till further decision is taken by the Bar Council in the matter and requesting to issue necessary instructions in that regard to the concerned officials of the Registry of this Court and the Subordinate Courts in the State.

In this connection, it is instructed to all the concerned officials of the Registry of the High Court and the Subordinate Courts working under the control of the High Court of Andhra Pradesh to scrutinize and ensure that the Vakalat/Memo of Appearance filed before the Courts is attached with deposit slip of Rs.100/- towards Welfare Fund Stamp, in lieu of affixing Welfare Fund Stamp in the following account.

'High Court & Subordinate Courts Online Stamp
Account No.39414287826'
SBI, A.P. High Court Branch
Nelapadu, Amaravati,
IFSC Code: SBIN0061328

The Unit Heads are requested to communicate the Circular to all the officers working under their control and the Presidents of Bar Associations of the respective Courts for information and necessary action.

సంబంధిత ఉద్యోగి వెంటనే
పరిశీలించి తగు చర్య
తీసుకోగలరు

REGISTRAR GENERAL
18/1/2021

To

- 1) All the Registrars, High Court of Andhra Pradesh.
- 2) All the Unit Heads in the State of Andhra Pradesh.
- 3) The Secretary, Bar Council of Andhra Pradesh.
- 4) All the Officers, High court of Andhra Pradesh.
- 5) The Section Officers, New filing section.
- 6) The Director, Judicial Academy, Secunderabad.

PRL. DISTRICT COURT : WEST GODAVARI : ELURU : DT. 23.01.2021

Communicated to all the Judicial Officers working in the Unit of West Godavari, including the Secretary, D.L.S.A., West Godavari, Eluru, through **emails** of the Officers and also placed the same in District Court's website i.e., **<http://districts.ecourts.gov.in/westgodavari>**, with a request to follow the Circular instructions of the Hon'ble High Court and also to communicate the same to the Presidents, Bar Associations of their respective stations.

Copy to the Senior Superintendent, Accounts Section, District Court, Eluru, for information.

[Handwritten Signature]
PRL. DISTRICT JUDGE,
W.G., ELURU. 23/1

Copy to :

The Incharge System Officer, Principal District Court, Eluru, with a direction to upload the same in the official website of District Court and also send **emails** to all the Courts.

DIS NO 379
DATE 23/1/21